

DISTRIBUTION AND PRICE OF COAL

22. **Shri N. P. Sinha:** (a) Will the Minister of **Commerce and Industry** be pleased to state whether the **Commodity Control Committee** recently set up by Government have completed their labours?

(b) If so, what suggestions have the Committee made in respect of "working of controls on distribution and price of coal"?

(c) What were the views of the private collieries' owners?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) No, Sir.

(b) and (c). Do not arise.

RUBBER PRODUCTION IN TARAI AREAS OF U.P.

23. **Shri B. N. Roy:** (a) Will the Minister of **Commerce and Industry** be pleased to state whether any survey has been made in the Tarai areas of U.P. and Bihar for rubber production?

(b) If not, is any survey for the same under contemplation?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b) No, Sir.

FILM CENSOR BOARD

24. **Shri R. K. Chaudhuri:** (a) Will the Minister of **Information and Broadcasting** be pleased to state who are at present, the members of the Film Censor Board?

(b) Has any new member been appointed in 1952 and 1953, and if so, what are the names of these Members?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Under the Cinematograph (Censorship) Rules, 1951, the Board is to consist of 7 members. The following are the present members of the Central Board of Film Censors:—

(1) **Shri C. M. Agarwala (Chairman).**

(2) **Shri C. R. Srinivasan**

(3) **Shri Tushar Kanti Ghosh.**

(4) **Shri Chandu Lal Shah.**

(5) **Dr. V. K. R. V. Rao.**

Note: Appointment of two more members is to be shortly made by the Central Government *vice* **Shrimati Lilawati Munshi** and **Dr. Amarnatha Jha** who retired on 15th January 1953.

(b) Yes. **Dr. V. K. R. V. Rao** and **Shri Chandu Lal Shah** were appointed as new members in 1952. No member has yet been appointed in 1953.

TRADE PACT WITH INDONESIA

26. **Shri Amjad Ali:** (a) Will the Minister of **Commerce and Industry** be pleased to state whether the Government of India have entered into a trade pact with Indonesia and if so, with what prospects?

(b) What are the chief items of exports and imports between the two countries?

(c) In what form of coinage is the balance paid?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes, sir.

(b) A statement is laid on the Table of the House. [See Appendix I, annexure No. 5.]

(c) The Agreement with Indonesia does not provide for any special payments arrangements. Settlement of accounts between the two countries will be made in the usual way, either in rupees or in sterling.

IMPORT OF COTTON

27. **Shri K. G. Deshmukh:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the number of bales of cotton that were imported into India during the financial year 1952-53;

(b) the varieties of cotton that were allowed to be imported with their respective quotas, during the year 1952-53; and

(c) the principal countries from where the imports were made?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) 682,218 bales of 400 lbs. each upto 23rd January 1953.

(b) The varieties of cotton allowed were, United States cotton stapling 1 1/8" or over and sterling area cotton stapling 7/8" or over. Quotas for import are generally fixed for the cotton season September-August. A quota of 5 lakh bales has been fixed for the season 1952-53 for import upto the 30th June, 1953.

(c) Imports were made during the financial year 1952-53 from the United States of America, East Africa, Egypt and Sudan.

ROCK SALT DEPOSITS

28. **Shri Jhulan Sinha:** Will the Minister of **Production** be pleased to state:

(a) whether rock salt deposits have been found out anywhere in the Indian Union; and